

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3166
ANSWERED ON:19.12.2008
NTPC OFFICERS JOINING PRIVATE COMPANIES .
Goel Shri Surendra Prakash

Will the Minister of POWER be pleased to state:

- (a) whether officer of the rank of Director and CMD of NTPC have left the organization recently to join private companies;
- (b) if so, the details thereof;
- (c) whether such officers are required to obtain permission of the Government before joining private companies under the existing rule;
- (d) if so, the details thereof;
- (e) whether necessary permission was obtained by such officers; and
- (f) if not, the action taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH)

- (a) & (b) : No officer of NTPC in the rank of Director and CMD has resigned and left NTPC to join private company during the last two years.
- (c) & (d) : Yes, Sir. As per DPE guidelines, no functional Director of the company including the Chief Executive who has retired/resigned from the service of the company, after such retirement/resignation shall accept any appointment or post, whether advisory or administrative, in any firm or company, whether Indian or foreign, with which the company has or had business relations, within one year from the date of retirement without prior approval of the Government.
- (e) & (f) : Do not arise in view of answer of (a) above.